

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :



PETITION NUMBER : CP/12/2017

NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi

NAME OF THE RESPONDENT(S) : M/s Aswini Health Care Ltd

UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	HEMA SRINIVASAN MOHAMED JAVED SHERIF SUSHMITA UDAY SHANKAR	COUNSELS FOR R1 TO R11	
2	A. G. SATHYA NARAYANA	COUNSEL FOR PETITIONER	
3.	S. P. Murali Krishnan	Counsel for Respondent 12 to 22	S. P. Murali Krishnan

ORDER

Shri A G Sathyanarayana, counsel for petitioner present. Shri Mohamed Javed Sherif, counsel for R1 to R11 present and filed counter and served a copy of the same to the other side. Shri S P Murali Krishnan, counsel for R12 to R22 present and prayed time for filing counter. Time enlarged at request for filing counter. Put up on 09.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)